

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Cont A (IBC)/25/2023, IA (IBC)/1961/2023 in CP (IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Suryajyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

Cont A (IBC)/25/2023

Present: Ld. PCS. Mr. Shaik Gouse for the Applicant.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Respondent.

Mr. G. Madhusudhan Rao, Liquidator.

Ld. Counsel for the Respondent states that counter has been filed. Let physical copy of the counter be served on the Applicant. **Matter is adjourned to 20.03.2024.**

IA (IBC)/1961/2023

Present: Ld. PCS. Mr. Shaik Gouse for the Applicant.

Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Respondent.

Mr. G. Madhusudhan Rao, Liquidator.

Proof of service to be filed for R2, R3 and R4.

Ld. Counsel for the Respondent states that counter has been filed. Let physical copy of the counter be served on the Applicant. **Matter is adjourned to 20.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)